

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

CIRCULAR

Upon elevation of Sh. Talwant Singh, Former District & Sessions Judge (HQs) as Hon'ble Justice, High Court of Delhi, the undersigned shall be the Chairman of District Court Website Committee, Tis Hazari Courts, Delhi. Henceforth, all the work of the District Court Website Committee, Tis Hazari Court, shall be done under the supervision of the undersigned.

06.6.19
(GIRISH KATHPALIA)

District & Sessions Judge (HQs)

Delhi

Dated *06 JUN 2019*

No. *1359/52048-52073* /F.1(3)/Gaz/19

Subject:- Chairman of District Court Website Committee, THC.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all court complex, Delhi/New Delhi/Rouse Avenue.
3. Sh. V.K. Bansal, Judge, Family Court/ Chairman, Centralized Computer Committee, Tis Hazari Courts, Delhi.
4. Sh. S.P.S. Laler, ASJ (West)/Chairman, Computer Committee, Tis Hazari Courts, Delhi.
5. Sh. Abhilash Malhotra, MM (Central)/Nodal Officer Tis Hazari Courts, Delhi.
6. The Administrative Civil Judge (Central), Tis Hazari Courts, Delhi.
7. The Sr. AO(J)/DDO, Admin. Branch (I,II&III), Computer Branch, General Branch, Accounts Branch (Central) Tis Hazari Courts, Delhi.
8. The P.S. to the undersigned.
9. The PRO/APRO, Tis Hazari Courts, Delhi.
10. The Website Committee, Tis Hazari Courts, Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.

7.
District & Sessions Judge (HQs)

Delhi *Q*